

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 595/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Allahabad Bank- Vs- SPS Steel Rolling Mills Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Rahul Auddy, Adv.

Allahabad Bank.
(Plaintiff)

Rahul Auddy
19/10/17

1. Mr. S.K. Kapur, & Ad
Mr. Joz Soha, & Ad
Mr. Ravi Kapur, Bar-at-Law
Mr. Manoj Bhattacharya, Ad
Mr. Smita Mukherjee, Ad
Ms. Shweta, Theop. Ad.

SPS Steel
Ltd

Amal
19/10/17

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor sought leave of the Court for filing Vakalatnama and made a request that time may be given for filing reply. Prayer is allowed. 7 days' time is granted for filing reply with a copy in advance to the opposite party. Rejoinder, if any may be filed within 3 days with a copy in advance to the opposite party.

List on 01/12/2017 for admission.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)